

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 242 of 2013 & IA no. 329 of 2013

Dated : 22nd October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

EDCL Power Projects Ltd. ...Appellant(s)
Versus
Kerala State Electricity Regulatory Commission &
Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Vipul Ssharma
Mr. Anirudh Krishnan

Counsel for the Respondent(s):

ORDER

Admit. Issue notice to all the Respondents returnable on 19.12.2013.
Registry is also directed to issue notice. Dasti service is permitted.

Post the matter for hearing on 19.12.2013 at Chennai Circuit Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson